

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: TESTBYPASS Date of Commencement of Liquidation: 12-02-2021; List of stakeholders as on: 17-02-2021; Name of IP: Dummy IP; Last 5 digitof registration number: -1

Sl. No.	Category of stakeholders	Summary of Claims Received		Summary of Claims Admitted		Amount of Contingent Claims	Amount of claims rejected	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount of claims admitted				
1	Unpaid insolvency resolution process costs	11	12	13	14	15	16	17	NA
2	Liquidation costs incurred till date	21	22	23	24	25	26	26	NA
3	Secured financial creditors	31	32	33	34	45	36	37	Annexure 3
4	Unsecured financial creditors	41	42	43	44	45	46	47	Annexure 4
5	Operational creditors (Workmen)	51	52	53	54	55	56	57	Annexure 5
6	Operational creditors (Employees)	61	62	63	64	65	66	67	Annexure 6
7	Operational creditors (Government Dues)	71	72	73	74	75	76	77	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	81	82	83	84	85	86	87	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	700	92	93	94	95	96	97	Annexure 9
Total		1068	468	1068	1068	1068	1068	1068	